

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 26**

**CA No. 297/19**

**IA No. 1439/23**

**In**

**CP(IB) No. 271/Chd/Pb/2018**

**(Admitted)**

**Under Section 66(1)(2), IBC 2016**

**(for relief)**

**R 13(2)(d) & 17(1) IBC 2016**

**In the matter of:-**

JFC Finance (India) Ltd.

...Petitioner

Vs.

Mohak Carpets Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.12.2023.

Sd/-  
**Court Officer**

November 9, 2023  
TNV